

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

21.

C.P. (IB)/661(MB)2023

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **23.04.2024**

NAME OF THE PARTIES:

Meta Arch Private Limited

Vs

Apus Realities Private Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Surekha Yadav, Ld. Counsel for the Petitioner present. Mr. Siddharth Shankar, Ld. Counsel for the Respondent present.
2. Counsel for the Petitioner submits that they do not want to file any reply to the affidavit filed by the Respondent.
3. List this matter for hearing on **12.06.2024**.

Sd/-

ANU J. SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)